

26.
PT 254/97
OA 508 HD/97
with
PT 88/98
OA 194 HD/96

19.8.1998

Present : Shri V. K. Rao for applicant.

None for respondents.

The learned counsel for applicants states that similar applications are pending with the Principal Bench and that similar applications pending in other Benches were transferred to the Principal Bench. One of such transfer orders was made in PT 14/97.

Under the aforesaid circumstances, this application for transfer is allowed. Let the cases be transferred from Hyderabad to Principal Bench for hearing and disposal in accordance with law, along with OA No. 677/96 and other similar applications.

(K. M. Agarwal)
Chairman

/as/



सत्याग्रह लक्ष्मणद्वारा
CERTIFIED TRUE COPY
Date/Dated.....
/20/2018
प्रधान उपायकर्ता/Section Officer
केंद्रीय प्रशासनिक अधिकार
Central Administrative Tribunal
प्रधान अधिकारी, एवं विवेक
Chairman Bench, New Delhi